

C.P. (IB)-587/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 26.09.2018

NAME OF THE PARTIES: Rama Subramanian

v/s.

Sixth Dimension Projects Solutions Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

42. C.P. (IB)-587/(MB/2018)

Heard both sides. Parties are directed to file their written submission
on or before 3rd October, 2018. List this matter on 03.10.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)